CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu, Chairman
- 2. Shri G.S. Rajamani, Member
- 3. Shri K.N. Sinha, Member

IA No. 16/2003 in Petition No. 7/2003

In the matter of

Approval of provisional generation tariff of Nathpa Jhakri Hydroelectric Project.

And in the matter of

Satluj Jal Vidyut Nigam Ltd. Petitioner

Vs Punjab State Electricity Board and others ... Respondents

ORDER

Satluj Jal Vidyut Nigam Ltd has filed the main petition for approval of tariff for power supplied from Nathpa Jhakri Hydroelectric Project, two units of which were earlier expected to be commissioned with effect from 16.4.2003. It is now stated by the petitioner that there is delay in commissioning of the project since, due to poor geological condition, the work of desilting of one of the chambers could not be completed as originally scheduled. It is submitted that two units are likely to be declared commercially operative on 15.7.2003. The petitioner through present IA (No.16/2003) has sought permission to file by 30.5.2003, the revised petition. 2. We have considered the prayer made in the application. We allow the petitioner to file the revised petition by 30.5.2003 as prayed for, based on the completed accounts for the period ending 31.3.2003. The petitioner shall furnish an advance copy of the amended petition to the respondents, who may file their replies by 30.6.2003. The petitioner may file its rejoinder, if any, by 20.7.2003.

3. List this petition on 19th August 2003.

4. IA No. 16/2003 stands disposed of.

Sd/-(K.N. SINHA) MEMBER Sd/-(G.S. RAJAMANI) MEMBER Sd/-(ASHOK BASU) CHAIRMAN

New Delhi dated the 6th May, 2003